

Shri Gidwani: Is it contemplated to provide these two stations with book-ings and other facilities?

Shri Shah nawaz Khan: As I said, the whole matter is under consideration.

Shri Gidwani: Are Government aware that the displaced persons are being put to heavy expenses for want of these facilities?

Shri Shah nawaz Khan: Yes; Government are aware of that. They are examining the proposals.

Shri Gidwani: Will the Government see that the matter is expedited?

Shri Shah nawaz Khan: Yes.

CATTLE-CUM-DAIRY FARM AT KARNAL

*1017. **Shri Gidwani:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Cattle-cum-Dairy Farm at Karnal is running at loss since its inception; and

(b) if so, why this state of affairs cannot be improved?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes. But the existing facilities with regard to irrigation and development of the cultivable area available at the Farm are not adequate for producing its entire requirements of cattle-feed and fodder. This necessitates purchase of large quantities of cattle-feed and fodder from the open market.

(b) Steps are being taken to increase irrigation and cultivation facilities at the Farm in order that it can produce its own requirements of cattle-feed and fodder and become self-financing.

Shri Gidwani: When was this farm started?

Dr. P. S. Deshmukh: I could not give the date of starting.

Shri Gidwani: What has been the total loss so far?

Dr. P. S. Deshmukh: I have got the last year's figure. It was Rs. 1,70,920. I may inform the House that this year's loss if any would not exceed about Rs. 20,000.

Shri N. Sreekantan Nair: May I know whether the loss is mainly due to the low breed of the cattle there?

Dr. P. S. Deshmukh: No; on the whole they are good cattle.

Shri Gopala Rao: What is the purpose of running this cattle-cum-dairy farm? May I know whether that purpose is served for the last so many years?

Dr. P. S. Deshmukh: Yes; considerably.

Shrimati Renu Chakravartty: What is the reason for this great discrepancy? Last year it was Rs.1,70,000; this year it is only 20,000. How is this loss made up?

Dr. P. S. Deshmukh: Formerly, irrigation facilities were very limited.

Mr. Deputy-Speaker: There is too much noise in the House. Order, order. There is an hon. Member over there showing his back to the Chair. That is very wrong. I cannot allow this kind of practice. If hon. Members want to talk on the floor of the House other than those who are called upon to speak, they will kindly go to the lobby and speak. It is very disrespectful to the Chair to show one's back to the Chair and carry on conversation.

Dr. P. S. Deshmukh: The reason for diminution of the loss is that we have now secured larger irrigation facilities with the result that we will be producing a larger quantity of fodder for our use and we will not have to go to the open market to purchase fodder.

Shrimati Renu Chakravartty: The capital expenditure on irrigation has not been calculated, I presume.

Dr. P. S. Deshmukh: Usually we do calculate depreciation.

Shri Nanadas: What is the total amount spent so far on this scheme?

Mr. Deputy-Speaker: From inception?

Shri Nanadas: Yes.

Mr. Deputy-Speaker: I do not think the hon. Minister has got the figures.

Dr. Suresh Chandra: May I know whether there is any proposal to run this farm on a commercial basis?

Dr. P. S. Deshmukh: No, Sir.

Shri T. N. Singh: Is it true that prior to the inception of this farm, another Government farm in C.P. was closed and it was thought that this would be a better place and will run more economically? What is the reason why the anticipations have not been realised?

The Minister of Food and Agriculture (Shri Kidwai): I hope the hon. Member remembers that it was transferred from C.P. to this place only two years ago. If we are reducing the loss from 1,70,000 to 20,000, that should be considered as a success.

LATE ARRIVAL OF PASSENGER TRAIN AT GUNTAKAL

***1019. Shri Raghavachari:** Will the Minister of Railways be pleased to state:

(a) on how many occasions during the period from 1st April, 1952 to 1st March, 1953, the passenger train from Bangalore to Guntakal has arrived late at Guntakal;

(b) on how many occasions through passenger bound for Madras and Bombay could not catch the Bombay Mail leaving Guntakal at 18.18 hours to Madras and the Madras Express leaving Guntakal at 18.27 hours to Bombay; and

(c) what steps Government propose to take to remedy this?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) 261 occasions.

(b) Bombay—Madras Mail 88 occasions. Madras—Bombay Express 22 occasions.

(c) The Southern Railway administration has been asked to take all possible steps to improve the punctuality of its arrival at Guntakal.

Shri Raghavachari: The Fast Passenger starts only from Bangalore. Why should it not start half an hour earlier to avoid this late arrival?

Shri Shah Nawaz Khan: The train starts from Mysore.

Shri Raghavachari: No; it starts only from Bangalore.

An Hon. Member: Bangalore is in Mysore.

Mr. Deputy-Speaker: That is a suggestion.

Shri Raghavachari: Will any arrangement be made to give more time between the arrival of this train and the departure of the others at Guntakal?

The Deputy Minister of Railways and Transport (Shri Alagesan): That is being looked into.

Shri M. S. Gurupadaswamy: What were the main reasons for these irregular timings? What are the suggestions

made by this Ministry to improve the timings and punctuality of the Railways?

Shri Alagesan: The railway administration is taking several steps. One of them is to shift the water columns in a few stations, which take time just now. With other improvements it will be possible to get this train in time to the station.

Shri Nanadas: May I know, Sir, whether this late running of trains is due to the competition from the buses?

Shri Alagesan: No, Sir.

Shri B. S. Murthy: May I know, Sir, the maximum time taken for the arrival when the train is late?

Shri Alagesan: For that I should like to have notice.

Shri Raghavachari: Is any action taken against the officials responsible for this chronic late-running of trains?

Shri Alagesan: No particular official is responsible for this.

CENTRAL JUTE COMMITTEE

***1020. Shri Rajagopala Rao:** (a) Will the Minister of Food and Agriculture be pleased to state whether the Central Jute Committee is still functioning?

(b) If so, who are the representatives of jute growers on the Committee?

(c) What is the representation given on the Committee to the spokesmen of jute growers in Madras State?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) The representatives of the Jute Growers on the Committee are as follows:

West Bengal	...3
Assam	... 2
Bihar	... 2

(c) None at present. I have omitted to read out the names.

Shri Rajagopala Rao: May I know the names of the Chairman and Vice-Chairman of the Committee? Who are they?

Dr. P. S. Deshmukh: I have not got the whole list here. I have got only the growers' representatives.

Shri Rajagopala Rao: I want to know the names of the Committee's Chairman and Vice-Chairman.